NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/113/2016

NAME OF THE PETITIONER(S)

: Rojer Mathew P.

NAME OF THE RESPONDENT(S)

: M/s P.T. Mathai Construction Company Pvt. Ltd. & 5

others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1.8. Moujula Duri, Ad Y

FOR KSR D CO COMPANY Secretaries LEP FOR RY

CBE

R. VIDHYAS HANKAR & Counsed En Petilitoner

2. R. VIDHYASHANKAR

3. SRI VARSHINT

FOR VMAHESH COUNSEL FOR RI-RS

J. V. HAHESH

COUNSEL FOR RI-RS

ORDER

Counsel for Petitioner present. Counsel for R1 to R3 and Counsel for R4 are present. Heard the arguments. Orders reserved.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)